

BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE, CHENNAI

Miscellaneous Application No. 07 of 2024  
in  
Original Application No. 55 of 2020 (SZ)

**In the matter of:**

Pattabiraman.V

...Applicant(s)

Versus

The Secretary to Govt. of Tamil Nadu  
Public Works Department

.. Respondent(s)

Chennai Metropolitan Water Supply and Sewerage Board dept by its  
Managing Director  
No.1, Pumping Station Road  
Chindatripet  
Chennai-02

... 7<sup>th</sup> Respondent(s)

Impleaded as per order dated 20.01.2025  
in Miscellaneous Application No. 07 of  
2024 (SZ) in O.A No. 55 of 2020 (SZ).

REPORT FILED BY THE 7<sup>th</sup> RESPONDENT



THROUGH  
M/S. GAUTAM S. RAMAN  
COUNSEL FOR 7<sup>TH</sup> RESPONDENT

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<b>S.NO</b>	<b>DATE</b>	<b>DESCRIPTION</b>	<b>PG NO</b>
1.	16.04.2025	Report filed by the 7 <sup>th</sup> Respondent	<b>1</b>

Dated at Chennai on this the 16<sup>th</sup> day of April, 2025



Counsel for 7<sup>TH</sup> Respondent

**BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE, CHENNAI**

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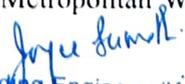
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**REPORT FILED BY THE 7<sup>TH</sup> RESPONDENT**

I, C.Joyce Sumathi, D/O L.J.Christopher, aged about 56 years, working as Superintending Engineer(WWT&R) of CMWSSB having office at No.1, Pumping Station Road, Chindatripet, Chennai-600002, do hereby solemnly affirm and sincerely state as follows:

1. I submit that I am working as Superintending Engineer(WWT&R) in the 7<sup>th</sup> Respondent's Board, I am authorised to file this report on behalf of the 7<sup>th</sup> Respondent. I am well acquainted with the facts and circumstances of the case, based on the records available with this Board.

2. I submit that as per the order of this Hon'ble Tribunal dated 20.01.2025 made in Misc. Appln. No.07 of 2024 (SZ) in O.A. No. 55 of 2020 (SZ), the Chennai Metropolitan Water

  
Superintending Engineer-(WWT&R),  
CMWSSB,  
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Supply and Sewerage Board (hereinafter referred as CMWSSB) has been added as party to the above Misc.Appln and it has been directed to comply with the directions specified in Clause (i) of Para (33) of its judgement dated 18.07.2022 in O.A. No. 55 of 2020 (SZ).

3. I submit that this Hon'ble Tribunal in Para (33) (i) of the judgement dated 18.07.2022 made in O.A. No. 55 of 2020 (SZ) issued the following directions:

*"i. The Tambaram Municipal Corporation and the Greater Chennai Corporation are directed to take appropriate steps to implement the Underground Sewage Scheme of uncovered areas within their respective jurisdiction in a war footing manner, so as to avoid discharge of untreated sewage being let into the Putheri Lake".*

4. Accordingly, I submit the following report on behalf of the Chennai Metropolitan Water Supply and Sewerage Board as follows:

(a) I humbly submit that the Pallavaram is outside the GCC limit and the water supply and sewage services of Pallavaram are fully operated and maintained by Tambaram Corporation.

(b) I humbly submit that Perungudi Sewage Treatment Plant receives the raw sewage collected from Pallavaram limits which is first conveyed to its Keelkattalai Sewage Pumping Station, and then pumped to Perungudi Sewage Treatment Plant. The Pallavaram area, Keelkattalai Sewage Pumping Station and Potheri Lake are at North West of Perungudi Sewage Treatment Plant at a distance of 13 km from Perungudi Sewage Treatment Plant outside the GCC limits and operational jurisdiction of CMWSSB. The Potheri Lake and Keelkattalai Sewage Pumping Station apart from being 13 km from the Perungudi Sewage Treatment Plant are also at a relatively higher elevation. There is no possibility of diversion of sewage from Perungudi Sewage Treatment Plant to Putheri Lake nor could any leak from the Perungudi Sewage Treatment Plant be able to cause release of sewage into Potheri Lake since the lake and Keelkattalai Sewage Pumping Station are at higher elevations. Putheri Lake is also located in Pallavaram Municipality area which is out of Greater Chennai Corporation.

  
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S.No	Name of the ULB	Estimate Cost (Rs in Crore)	Schedule Date of Completion
1	Pallikaranai	39.30	31.05.2025
2	Mugalivakkam	99.71	30.06.2025
3	Manali	162.79	31.05.2025
4	Karambakkam		
5	Madipakkam	85.20	31.07.2025
6	Kottivakkam	418.20	17.12.2026
7	Palavakkam		
8	Neelankarai		
9	Uthandi	82	11.08.2026
10	Injambakkam	196.97	11.08.2026
11	Jalladampet	92.76	25.02.2027
12	Puzhal	632.50	11.03.2027
13	Mathur		
14	Theeyambakkam		
15	Vadaperumbakkam		
16	Semmenchery	74.95	12.11.2026
17	Okkiyam-Thoraipakkam	280.80	19.05.2027
18	Edayanchavadi	238.52	22.11.2026
19	Sadayankuppam		
20	Kadapakkam		

(d) I humbly submit that the Progress of effecting Sewage connection in Pallavaram area is carried out by Tambaram Corporation and not by CMWSSB. The Perungudi Sewage Treatment Plant at present receives on an average daily sewage inflow of 8 ML to 11 ML from Pallavaram Municipality through Keelkattalai Pumping Station for treatment and disposal. The capacity of the Perungudi Sewage Treatment Plant is now adequate.

The status and capacity of STP's operated under CMWSSB for the GCC areas are listed below:

  
 Superintending Engineer-(WWT&R),  
 CMWSSB,  
 No. 1, Pumping Station Road,  
 Chintadripet, Chennai-600 002.

(c) I humbly submit that the progress of Underground Sewage System for the unsewered area in Pallavaram is planned and executed by Tambaram Corporation. The status of Underground Sewerage System for the unsewered areas in GCC limit are as listed below:

*Out of total 42 ULBs added to Chennai Metropolitan Area, the Work of Providing Comprehensive Under Ground Sewerage Scheme has been completed in 22 ULBs.*

S.No	Name of the ULB	Scheme Completed Date
1	Valasaravakkam	2011
2	Alandur	2011
3	Madhavaram	21.02.2014
4	Meenambakkam	15.09.2015
5	Maduravoyal	13.03.2018
6	Nolambur	13.03.2018
7	Surapet	16.07.2018
8	Puthagaram	16.07.2018
9	Kathirvedu	16.07.2018
10	Ullagaram-Puzhuthivakkam	22.02.2019
11	Porur	12.05.2023
12	Kathivakkam	14.08.2019
13	Thiruvottriyur	31.10.2019
14	Sholinganallur	31.10.2019
15	Karapakkam	31.10.2019
16	Perungudi	04.02.2021
17	Ambattur	23.02.2021
18	Ramapuram	05.01.2024
19	Manapakkam	05.01.2024
20	Nerkundram	12.08.2024
21	Chinnasekkadu	12.08.2024
22	Nandambakkam	04.11.2024

The Status of works in the ongoing 20 ULBs is furnished below.

*Jaya Samath.*  
 Superintending Engineer-(WWT&R),  
 CMWSSB,  
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S.No	Location	Existing STP Capacity Utilized (MLD)	Status of STP
1	120 MLD Kodungaiyur STP Zone-I	120	Working
2	120 MLD Kodungaiyur STP Zone-II	120	Working
3	34 MLD Koyambedu STP	34	Working
4	60 MLD Koyambedu STP	60	Working
5	120 MLD Koyambedu STP	120	Working
6	40 MLD Nesapakkam STP	40	Working
7	54 MLD Nesapakkam STP	54	Working
8	50 MLD Nesapakkam STP	50	Working
9	54MLD Perungudi STP	54	Working
10	60 MLD Perungudi STP	60	Working
11	60 MLD Perungudi New STP	60	Working
12	Sholinganallur STP	18	Working
13	Thiruvottriyur STP	31	Working
14	CRRT - Chetpet MSTP	1	Working
15	CRRT - Nunganbakkam MSTP	1.2	Working
16	CRRT - Langs Garden MSTP	10	Working
17	CRRT - Todd Hunter Nagar MSTP	4	Working
18	CRRT - Kotturpuram MSTP	0.6	Working
19	Nesapakkam TTUF	10	Working
20	110 MLD Kodungaiyur STP	110	Under rehabilitation . To be operational from May 2025

(5) I humbly submit that the construction for all the new STP's are scheduled to be completed and become operational by September 2025.

**Details of under construction STP's**

S.No	Location	Capacity of the plant in MLD	Physical Progress in %	Expected to be Completed by
1	Sholinganallur STP (Phase-II)	54	90.00	May 2025
2	Perungudi TTUF	10	95.00	August 2025
3	Villivakkam STP	5	50.00	September 2025

  
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(6) I humbly submit that CMWSSB complies with all the statutory requirements specified by the Tamil Nadu Pollution control Board.

In the said circumstances, it is therefore prayed that this Hon'ble Tribunal may be pleased to take the present report on record and pass appropriate orders in the fact of the present case and thus render Justice.

Solemnly affirmed at Chennai  
On this the 16<sup>th</sup> Day of April, 2025  
And signed his name in my presence.

  
Superintending Engineer-(WWT&R),  
CMWSSB,  
No. 1, Pumping Station Road,  
Chintadripet, Chennai-600 002.

BEFORE ME

ADVOCATE :: CHENNAI